NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBAER

PETITION NUMBER

: TCP/105/2016

NAME OF THE PETITIONER(S)

: Savithri Vasanthkumar

NAME OF THE RESPONDENT(S) : Anju Farms Private Limited and 3 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

SIGNATURE

DESIGNATION

REPRESENTATION BY WHOM

1. H. Karthik Seshadri G. Sudhakar

2 Adiri Ashor for. Proetni Monam, Advocate 3, S. Venkatesh

ORDER

Ms Aditi Ashok, representing counsel for petitioner present. Shri S Venkatesh, counsel for R2 and Shri G Sudhakar, counsel for R3 & R4 present. Counsel for R3 & R4 filed counters in CA1/2014. Counsel for applicant in CA1/2014 is directed to file rejoinder to counter filed by R3 & R4. Time extended for filing rejoinder. Put up on 25.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tarig)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)